

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI):** (a) Yes, Sir.

(b) The drilling is expected to start at Ramshahr, District Solan in Himachal Pradesh by early 1977.

**Extension of service/re-employment to Railway employees**

2658. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to state-

(a) the number of employees who have been given (i) extension (ii) re-employment in service during the last two years, in the Railway Board and each one of the Zonal Railways, I.C.F., C.L.W., and D.L.W.;

(b) the reasons on account of which some employees have been given extension and the others re-employment;

(c) the number of such among them in each of the establishments enumerated in (a) above as belong to the Scheduled Castes and Scheduled Tribes, separately; and

(d) whether the Scheduled Castes/Scheduled Tribes employees are given any special consideration in the sanction of extension/re-employment?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):** (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

**Allotment of Gas agencies and Petrol pumps to ex-servicemen**

2659. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of PETROLEUM be pleased to state:

(a) the number of disabled ex-servicemen/dependents of martyrs/unemployed graduates who have been given agencies of Gas or Petrol/Diesel pumps by Government during the

last three years, State-wise for each year;

(b) whether any applications are still pending with Government for decision; and

(c) if so, their number, State-wise and the likely time by which a decision would be taken by Government in these cases?

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI):** (a) to (c) The required information is being collected and will be laid on the Table of the House.

**रेलगाड़ियों में मद्यपान पर रोक**

2660. **श्री हुकम चन्द कछवाय :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि : क्या यात्री गाड़ियों में मद्यपान और अन्य नशीले पदार्थों के उपयोग पर रोक लगाने के लिए कानून बनाने का सरकार का विचार है और यदि हाँ, तो कब तक ऐसा करने का विचार है ?

रेल मंत्रालय में उपसंजी ( श्री बूटा सिंह ) : भारतीय रेल अधिनियम, 1880 की विस्तृत समीक्षा की जा रही है और इसके साथ-साथ यात्री गाड़ियों में नशीले पदार्थों के उपभोग के बारे में एक उपयुक्त धारा बनाने के प्रश्न पर भी विचार किया जा रहा है ।

**उर्वरकों को उत्पादन शुल्क और बिक्री कर से मुक्त करना**

2661. **श्री हुकम चन्द कछवाय :** क्या रसायन और ब रक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उर्वरक निर्माताओं को प्रोत्साहन देने हेतु उर्वरकों को उत्पादन शुल्क